

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/ 97 / RTI
Dated 7.../06/2024

To

Mr. Jagmohan Mehta
Dhikwani, Shahabad, Baran - 325217

1. Please refer to your RTI application registered as I.D. Number 62/2024-25 Dated 01/06/2024 addressed to undersigned regarding supply of information relating to bail granted on condition of writing an essay.
2. Sought for information is not maintained by the Registry.


07-06-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/96/ RTI
Dated 07/06/2024

To,

Mr. Pradhuma Malpani,
271/1, Pragati Vihaar,
Bicholi Mardana, Indore-452016.
E-mail- pradhymnalpani@gmail.com

1. Please refer to your I.D. Number 63/2024-25 dated 01/06/2024 forwarded to undersigned seeking miscellaneous information relating to Bail applications.
2. The information sought for is not maintained by this Registry. Hence, sought for information cannot be furnished.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

07.06.2024

7/6/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/126/ RTI
Dated 27/06/2024


To,

Mr. Dilip Kumar Devasarma,
Industrial Tribunal, 3rd Floor,
D.C. Office Building, Hengrabari,
Guwahati-781036

1. Please refer to your I.D. Number 64/2024-25 dated 03/06/2024 forwarded to undersigned seeking miscellaneous documents relating to agenda notes, minutes of the meeting with resolutions regarding equalization of pay of the Registrars of Labour Courts and Industrial Tribunals with that of the Sheristadars of District & Sessions Judge.

2. The information asked for is as follows:

On verification by this Registry, it is found that there is no mention of the aforesaid matter neither in any of the Hon'ble Administrative Committee meetings nor in any of the Hon'ble Full Court meetings held during the particular time period i.e. from 30.07.2012 to 19.10.2012 as mentioned in the letter vide No. HC.VII-174/2011/9392/A or any other meetings held prior to 30.07.2012. Hence, the sought for information cannot be furnished.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

26/6/2024

By Speed Post

O/c

FORM 'D'
Rejection Order
[Rule 4(iii)]


No HC.XXXV- 01/2024-25/ 92/ RTI
Dated 5./06/2024

To,

Mr. B. Bhima
H.No-7-2, Brunavan Colony, Nereducherla Town
Suryapet, Telengana - 508218

1. Please refer to your application, registered vide I.D. No 65/2024-25 Dated 03/06/2024 addressed to the undersigned seeking misc. information relating to misleading High Court by fraudulent document.
2. The information asked for cannot be supplied due to non-compliance of Rule 9 (A)(ii) of the Gauhati High Court (Right to Information) Rules, 2008, as you failed to submit required fee along with the application. It may be mentioned here that Court fees is not valid mode of payment of fee as per Gauhati High Court (Right to Information) Rules.

You can resubmit the application along with the fees paid through cash or the Demand Draft/IPO addressed in favour of Registrar General, Gauhati High Court & payable at Guwahati.


05-06-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/107/ RTI
Dated 18/06/2024

To,

Mr. Mohammad Danish
Chamber No-628, D Block, Karkardooma Courts
Delhi - 110032

1. Please refer to your RTI application registered as I.D. Number 66/2024-25 Dated 03/06/2024 addressed to undersigned seeking misc. information relating to child custody cases.
2. The information asked for is as follows.
 - 1- Pendency of child custody (Guardianship) cases in District courts of Assam.

Sl. No.	Year	Pendency
1	2024 (as on 30.04.24)	440
2	2023	403
3	2022	402
4	2021	480
5	2020	436

2, 3 4 & 5 – Sought for information is not maintained by the Registry.


6 - Mediation is a mechanism which is used in resolving child custody dispute outside court. Till date one (1) case has been resolved through mediation.

7 - Yes, there are total 7(Seven) nos of Family Courts in Assam.

8 - No such information is available with this Registry.

9 - There are no specific criteria or guidelines for determining suitability of parent for child custody.

10 & 11 - Sought for information is not maintained by the Registry.


 Registrar (Judicial) & PIO
 Gauhati High Court, Guwahati.


 21/6/24

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]


No. HC.XXXV -01/2024-25 /94/ RTI
Dated 06/06/2024

To,

Mr. S. Chinmuanthang,
House No-50, Ura Villa Colony,
Dimapur, Nagaland-797112.

1. Please refer to your RTI application registered vide I.D. Number 67/2024-25 dated 03/06/2024 addressed to undersigned seeking a copy of OMR Sheet for written exam of Judicial Assistant in Gauhati High Court, Aizawl Bench.
2. The copy of the information sought for is attached herewith.

Encl:- As stated above.


10/06/2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


6/6/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]



No HC.XXXV- 1/2024-25/ 106 / RTI
Dated 18 /06/2024

To,

Mr. Ramesh Kumar,
634/ Sector-22A,
Chandigarh.
Contact no: 9988855040

1. Please refer to your I.D. Number 68/2024-25 dated 03/06/2024 forwarded to undersigned seeking miscellaneous information relating to Judicial Strictures.
2. The information sought for is as follows:
The High Court has the authority to pass Judicial Strictures over the various District Courts under its jurisdiction.

M
18/6/24


18-06-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

18/6/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/129/ RTI
Dated 04/07/2024

To,

Mr. Priyanku Buragohain,
Near Naharkatiya Police Station,
P.O. & P.S. -Naharkatiya,
Dibrugarh, Assam-786610.
E-mail: priyankuburagohain@gmail.com

1. Please refer to your I.D. Number 69/2024-25 dated 05/06/2024 forwarded to undersigned seeking miscellaneous information regarding cases registered under the Wildlife Protection Act.
2. The information sought for available with this Registry is as follows:
A separate sheet containing sought for information in tabular format is attached herewith (**Annexure A**)

Encl: As stated above


04.07.2024
Registrar-(Judicial) & PIO
Gauhati High Court, Guwahati


4/7/2024

FORM 'E'


Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/108 / RTI
Dated 18 /06/2024


To,

Mr. Pranab Jyoti Sarma,
Main Road, ward No.5,
(Opp. Assam Silk House)
P.O.& P.S.- Bongaigaon,
Pin-783380, Assam.

1. Please refer to your I.D. Number 70/2024-25 dated 11/06/2024 forwarded to undersigned seeking miscellaneous information relating to Case No. PIL (Suo Moto) 27/2013.
2. The information asked for is as follows:
It is to inform you that part of case record cannot be furnished under the Right to Information Act. The said can be obtained from the Copying Section of this Registry by applying in proper format and paying the requisite amount.


18.06.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


18/6/24


18/6/2024


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/ 119 / RTI
Dated 25/06/2024

To,

Mr. Rajendra Kumar
610/381, Keshavnagar, Lucknow-226020

1. Please refer to your RTI application registered vide I.D. Number 71/2024-25 Dated 11/06/2024 seeking misc. information relating to use (Artificial Intelligence) A.I. in the Indian Judicial system.
2. The information asked for is as follows:
 - 1 & 7 – IIT Guwahati has been engaged for the project titled "AI Assisted legal translation of judgment from English to Assamese" by the Gauhati High Court to integrate AI in the Indian Judicial system.
 - 2, 3 & 4,- The Gauhati High Court does not possess any information pertaining to the matter of Sl. No 2, 3 & 4. The applicant may seek information directly from the e-committee of the Supreme Court of India.
 5. The Gauhati High Court has constituted three specialized committees to oversee the integration and application of AI within jurisdiction framework, viz Artificial Intelligence committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court; AI Assisted legal translation Advisory Committee and e-Law Reports Committee.
 6. - The State Government of Assam has allotted a fund amounting to Rs. 307.320 lakhs to the Gauhati High Court for the project titled "AI Assisted legal translation of Judgments from English to Assamese".


25.06.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N/A

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/109 / RTI
Dated 20/06/2024

To,

Mr. Ahamed Meera Thamby
B1, 274, Parvathipuram, Nagercoil
Kanniyakumari, Tamilnadu-629003

1. Please refer to your RTI application registered vide I.D. Number 72/2024-25 Dated 11/06/2024 forwarded to undersigned seeking information relating to name and address of the CPIO and Appellate Authority of the Gauhati High Court.
2. The information asked for is as follows:

Name & designation of the PIO	Address
Name – Mr. Subhrangsu Dhar Designation- Registrar (Judicial & IT)- cum-PIO	O/o- Registrar (Judl.), The Gauhati High Court, Guwahati at New Block, Second Floor, M.G. Road, Guwahati-781001 Email Id- reg.ghc@gmail.com

Name & designation of the First Appellate Authority	Address
Name – Mr. Sunil Kumar Poddar Designation- Registrar General - cum- F.A.A.	O/o- Registrar General, The Gauhati High Court, Guwahati at New Block, Second Floor, M.G. Road, Guwahati-781001 Email Id- rg1.ghc@gmail.com

Name & designation of the Second Appellate Authority	Address
Sri Bhaskar Jyoti Mahanta, IPS(Retd) State Chief Information Commissioner	Godapani Path, Juripar, Panjabari, Behind P & RD Office. Guwahati-781037 secretary.sicassam@gmail.com 0361-2332704, 7099067509, 2331193

AM
20/06/24

[Signature]
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

O/C

By Speed Post

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/121 / RTI
Dated 26/06/2024

To,

Mr. R.K. Agrawal
Orange 405, SVP Gulmohar Residency, Ahinsa khand II
Indirapuram, Ghaziabad - 201014

1. Please refer to your RTI application registered as I.D. Number 73/2024-25 Dated 11/06/2024 addressed to undersigned regarding supply of misc. information relating to rules and guidelines of warrant.
2. The information asked for is as follows.
 - 1) The question demands legal opinion and interpretation hence the PIO cannot render his opinion as information under RTI Act. 2 to 5) Sought for information is not available with this Registry.
 - 6 & 7) - The question demands legal opinion and the PIO cannot render his opinion as information under RTI Act.

M
26/6/24


26.06.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
M

By Speed Post

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV-14/2024-25/ 116 /RTI

Dated Guwahati, 21 /06/2024

From : Sri S. Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court-781001

To : The District and Sessions Judge,
Bajali / Barpeta / Baksa / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo/
Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /
Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M)/ Kamrup, Amingaon /Karbi
Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar
/ Sonitpur /South Salmara / Tinsukia / Udalguri / West Karbi Anglong

Sub : Request for information under Right to Information Act, 2005.


Ref : RTI application by Mr. Sanjoy Ray, Regd. Vide ID No. 74/2024-25 dated 11/06/2024

Sir/Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Sri Sanjoy Ray, for taking necessary action from your end as the subject matter (**Queries No. 1(a) & 2**) seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,



Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

21.06.2024

Memo No. HC.XXXV -14/2024-25/ 111 /RTI, dated the 21 /06/2024

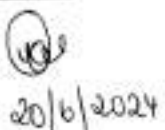
Copy to:

Mr. Sanjoy Ray, Borthakur Mill, Byelane-7, Opp. Matri Mandir, 3rd floor, 3B, P.O.-Ulubari, Guwahati-781007. The applicant is requested to approach the abovementioned PIO for getting the information in respect of the queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

21.06.2024


21/6/24


20/6/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

OL-154/2024

No HC.XXXV- 1/2024-25/ 123 / RTI


Dated 27/06/2024

To,

Mr. Ajit Paul,
Mahadev Tilla Hill,
Halflong Road, Dima Hasao,
Assam, Pin-788819.

1. Please refer to your I.D. Number 75/2024-25 dated 14/06/2024 forwarded to undersigned seeking miscellaneous information regarding position of Jarikarak and Duftry in the gradation list.
2. The information asked for is as follows:

'The Assam District & Sessions Judges Establishment (Ministerial) Service Rules, 1987' and 'The Assam Chief Judicial Magistrate Establishment (Ministerial) Service Rules, 1987' deals with the gradation list of the Subordinate Judiciary in Assam. However, there are no such criteria mentioned in the aforementioned Rules for determining the position of Jarikarak and Duftry in the gradation list. Hence, the sought for information cannot be furnished.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

27/6/2024

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV-14/2024-25/126/RTI
Dated Guwahati, 27/06/2024

From : Sri S. Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court-781001

To : The District and Sessions Judge,
Bajali / Barpeta / Baksa / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo/
Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /
Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M)/ Kamrup, Amingaon /Karbi
Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar
/ Sonitpur /South Salmara / Tinsukia / Udalguri / West Karbi Anglong

Sub : Request for information under Right to Information Act, 2005.

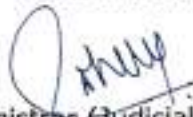
Ref : RTI application by Mr. Bharat Banavalikar registered vide ID No. 76/2024-25 dated
17/06/2024

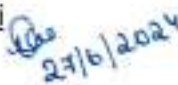
Sir/Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application
by Mr. Bharat Banavalikar, for taking necessary action from your end as the subject matter
(Queries No. 4 & 6) seems to fall under your jurisdiction. Reply, if any, may directly be sent
to the applicant.

Encl: As stated above.

Yours faithfully,



Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


27/06/2024

Memo No. HC.XXXV -14/2024-25/125 /RTI, dated the 27/06/2024

Copy to:

Mr. Bharat Banavalikar, Near Shivnath Temple, Mathwada Road, Mudgeri, Karwar, Karnataka-
581360. The applicant is requested to approach the abovementioned PIO for getting the
information in respect of the queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


27/6/2024

OL - 157 | 2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/115/ RTI
Dated 25/06/2024

To,


Mr. Reetam Singh,
3B Prokash Enclave 9,
Harabala Road, Ulubari,
Guwahati-781007

1. Please refer to your I.D. Number 77/2024-25 dated 19/06/2024 forwarded to undersigned seeking miscellaneous information regarding the Gauhati High Court Bar Association Constitution.
2. The information asked for is as follows:

The Gauhati High Court Bar Association is not under the control of the Gauhati High Court. Hence, the information as sought for is not available with this Registry.

 25-06-2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

 25/6/2024

O/C

By Speed Post

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/ 116/ RTI
Dated 26/06/2024

To,


Mr. Pranab Jyoti Sarma,
Main Road, Ward No.5,
(Opp. Assam Silk House)
P.O.& P.S.- Bongaigaon,
Pin-783380, Assam.
Contact No.9678511613

1. Please refer to your I.D. Number 78/2024-25 dated 19/06/2024 forwarded to undersigned seeking miscellaneous information relating to Case No. PIL/83/2023.

2. The information asked for is as follows:

It is to inform you that part of case record cannot be furnished under the Right to Information Act. The said can be obtained from the Copying Section of this Registry by applying in proper format and paying the requisite amount.

MB
26/6/24


25.06.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

O/c

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2024-25/ 118/RTI

Dated Guwahati, 26/06/2024

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : Smti Kanchan Newar
Secretary, Gauhati High Court Legal Service Committee

Sub: Request for information under Right to Information Act, 2005.

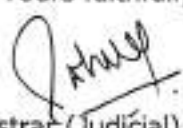
Ref: RTI application by Mr. Rajeev Pratap Singh Bhutyal, Regd. Vide: 79/2024-25 Dated 19/06/2024.

Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Rajeev Pratap Singh Bhutyal, for taking necessary action from your end, as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

25.06.2024

Memo No. No. HC.XXXV -14/2024-25/ 118/ RTI, dated the 25/06/2024

Copy to:

Mr. Rajeev Pratap Singh Bhutyal, Tulsi Nagar matta, Kishtwar, Jammu-Kashmir - 182204. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

25.06.2024

Received
26/6/24

0/0
THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2024-25/ 113/RTI

Dated Guwahati, 25/06/2024

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : Smti Kanchan Newar
Secretary, Gauhati High Court Legal Service Committee

Sub: Request for information under Right to Information Act, 2005.

Ref: RTI application by Mr. Rajeev Pratap Singh Bhutyal, Regd. Vide: 79/2024-25 Dated 19/06/2024.

Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Rajeev Pratap Singh Bhutyal, for taking necessary action from your end, as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Yours faithfully,


Encl: As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. No. HC.XXXV -14/2024-25/ 113/ RTI, dated the 25/06/2024

Copy to:

Mr. Rajeev Pratap Singh Bhutyal, Tulsi Nagar matta, Kishtwar, Jammu-Kashmir - 182204. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received
12/03
26/6/24

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/ 131 / RTI
Dated 4/7/2024

To,

Mr. Sudhir Akarniya,
A 103, Shyam Mitra Mandal Nagar,
Jaipur, Rajasthan – 302039
Email: akarniyasudhir@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 80/2024-25 Dated 19/06/2024 forwarded to undersigned seeking information relating to use of video related to hearing of the Hon'ble High Court.

2. The information asked for is as follows:
 1. No such direction regarding use of video related to hearing of the Hon'ble High Court on social media is available with this Registry.
 - 2.- The question demands opinion of the PIO and under RTI Act, the PIO cannot render his opinion as information.
 - 3.- Not applicable.


04.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


29/6/2024

O/C

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/ 139/ RTI
Dated 15/7/2024

To,

Mr. Gandhi Ram Kathar,
Gauhati High Court, Guwahati.


1. Please refer to your RTI application registered as I.D. Number 81/2024-25 dated 21/06/2024 addressed to undersigned seeking miscellaneous information regarding APAR for the period 2019 to 2023.
2. The information asked for is as follows:

Query No.(i)- No such criteria are adopted by the Registry for downgrading an employee in respect of his/her APAR remarks. However, in Part V of the APAR format, the Reviewing Officer may agree/disagree with the assessment made by the Reporting Officer and in case of disagreement, may specify the reasons, if anything he wish to modify or add for upgrading the remarks.


Query No.(ii)- Sought for information is attached herewith at "Annexure-A".

Query No.(iii)- In connection with the aforesaid query, it is to be mentioned that after documentation of ACRs in the respective years, all grading in ACRs are communicated to the concerned employee. If any application is received for upgradation of APAR remarks, the same is placed before the concerned Committee/Hon'ble the Chief Justice for kind consideration. During consideration for promotion to higher post, APAR remark(s) of an employee are presently considered as per existing promotional policy/order of concerned authority.

Encl:- As stated above.


15.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


18/7/24


15/7/2024

o/c

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/ 130 / RTI
Dated 4 /07/2024


To,

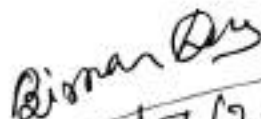
Mr. Biman Das,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 82/2024-25 dated 21/06/2024 addressed to undersigned seeking copies of documents submitted at the time of his application for the post of Court attendant of this Registry.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


04.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


4/7/2024


04/07/24

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 4/2024-25/143/ RTI
Dated 18/07/2024

To,

Mr. Naveen Nagar
Near Subham Resort, Jhalawar Road, Baran
Rajasthan - 325205

1. Please refer to your RTI application registered vide I.D. Number 83/2024-25 Dated 24/06/2024 forwarded to undersigned seeking information relating to details of cases related to alcohol.

2. The information asked for is as follows:
There is no specific categorization of case as 'crime committed under the influence of alcohol', hence no information is available with this Registry.


18-07-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/ 137 / RTI
Dated 15 /7/2024

To,

Mr. Christopher Horo,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 84/2024-25 dated 25/06/2024 addressed to undersigned for APAR for the year 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


15.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

OL - 161/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/ 134/ RTI


Dated 15/7/2024

To,

Mr. Pranjal Sharma,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 85/2024-25 dated 25/06/2024 addressed to undersigned for Annual Confidential Reports for the period 2016-2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

15/07/2024
15/7/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/ 134/ RTI
Dated 15 /7/2024

To,
Mr. Pranjal Sharma,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 85/2024-25 dated 25/06/2024 addressed to undersigned for Annual Confidential Reports for the period 2016-2023.

2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

15/07/2024
15/7/2024

FORM 'E'

Form of supply of Information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/122/ RTI
Dated 27/06/2024


To,


Mr. Hitesh Chandra Das,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 86/2024-25 dated 26/06/2024 addressed to undersigned seeking Final ACR for the year 2023.
2. The copy of the information sought for is attached herewith at 'Annexure A'.

Kindly note that as per Notification dated 26.08.2016 of this Registry, "*In the event of retirement or demission of office by the Accepting Authority, the remarks of the Reviewing Authority shall be treated as final*".

Endo:- As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


27/6/2024


27/6/24

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 01/2024-25/142/ RTI
Dated 18/07/2024


To,

Mr. Saptarshi Dutta,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 87/2024-25 dated 26/06/2024 addressed to undersigned seeking copies of APAR for the year 2021 and 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


18-07-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


18/7/2024

Received
SO
20/7/24

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/138 / RTI
Dated 17/07/2024


To,

Mr. Gaurab Dutta,
Rani Bagan Housing complex,
Pasupati Apt. F1.101, Beltola tiniali,
Guwahati-781028.
E-mail: gaurabdutta361@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 88/2024-25 dated 27/06/2024 forwarded to undersigned seeking information relating to regarding present status of case no WP(C) 1625/2019.
2. The information asked for is as follows:

The case is pending for disposal and has been listed for hearing on Serial No. 114 of "Regular Hearing Causelist" from 15/07/2024 to 30/08/2024. Accordingly, the said case will be listed for next hearing in due course of time.

You may check detail status of the case for future use at the Gauhati High Court official website, i.e., ghconline.gov.in.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
17.07.2024
17/7/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/146/ RTI
Dated 20/07/2024

To,

Mrs. Rekha Yogesh Sonar,
Heera Nagar, Near Swami Samarth Colony,
Jamner Road, Bhusawal, Dist-Jalgaon,
Maharashtra-425201.
E-mail: vpsonar1983@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 89/2024-25 dated 28/06/2024 forwarded to undersigned seeking information regarding status of matrimonial related cases in all Trial Courts across India.
2. The information asked for is as follows:

Query No.1: Number of cases pending in all Trial Courts of the Gauhati High Court.

Subordinate Courts/Trial Courts

Sl.No	State	Pendency as on 30.05.2024	
		CIVIL	CRIMINAL
1	Assam	104012	368708
2	Nagaland	1391	2516
3	Mizoram	3601	3231
4	Arunachal Pradesh	2554	13941

Query No.2: Number of Matrimonial cases pending in the Gauhati High Court.

Subordinate Courts/Trial Courts

Sl.No	Category of cases	Pendency as on 31.03.2024			
		Assam	Nagaland	Mizoram	Arunachal Pradesh
1	The Hindu Marriage Act, 1955.	6309	25	3	35
2	The Protection of Women from Domestic Violence Act, 2005	9134	01	7	170

3	The Special Marriage Act, 1954	1083	26	1	14
4	The Muslim Personal Law (Shariat) Application Act, 1937 (for matrimonial cases involving Muslim couples)	879	0	0	00
5	The Indian Divorce Act, 1869 (for matrimonial cases involving Christian couples)	39	33	5	07
6	The Parsi Marriage and Divorce Act, 1936	00	0	0	00
7	Section 125 of the Code of Criminal Procedure (CrPC) (for maintenance cases)	7771	45	112	149
8	Etc	3337	-	42	

Query No.3: Data not maintained by this Registry.

[Signature] 20-07-2024
 Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

[Signature]
 20/7/2024